



MEDIATION CENTRE

Rajasthan State Legal Services Authority Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 07.03.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr Justice (Retd.) S.C. Mittal	SB. Cr. Revision No. 854/2016 Ayub Khan Vs. Smt. Shabnam	Inran Khan	Ali Mohd. Khan
2	Hon'ble Mr. Justice (Retd.) SK Garg	S.B. Cr. Misc. Petition No. S192/2017 Sandeep Kurnar Sharma (Jangid) Vs. Smt. Yashbala Jangid	Anil Upman	Dr. Bharti Sharma
3	Sh. J.P. Goyal, Sr. Advocate	SB Cr. Revision No. 218512016 & 218412016 Dilip Kumar Kashyap Vs. Smt. Aruna Kashyap	Ajay Singh	N.K. Sharma
4	Sh. Ajeet Bhandari, Advocate	SB Civil Misc. Appeal No. 21112006 Jagdish Chandra Bhardwaj Vs. Mool Chand Bhardwaj	Noor Ahmed	J.P. Goyal
5	Sh. Vinodi Lal Mathur, Advocate	SB Cr. Revision Petition No. 48612017 Smt. Bindiya@ Urna	Mukesh Saini	Ashvin Garg
6	Sh. Vinodi Lal Mathur, Advocate	S.B. Cr. Revision No. 120612017 Sanni Kurnar Vs. Smt. Seema & Ors.	M.P. Meena	
7	Sh. O.P. Sharma I RHS (Retd.)	S.B. Cr. Revision No. 142512016 Mamta Vs. Santsharan	AK. Khan	Vijay Choudhary
8	Sh. G.P. Pandey, RHS (Retd.)	SB. Civil First Appeal No. 316/2015 Thakurji Shri Vijay Maharaj Vs. Sankar Lal	M.M. Ranjan	
9	Sh. Rarnavatar Sharma, RHS (Retd.)	S.B. Cr. Revision No. 39612014 Rajendra Vs. State	Yogesh Singhal	B.L. Dhakar
10	Sh. Rarnavatar Sharma, RHS (Retd.)	SB Cr. Revision No. 131312014 Jawahar Singh Vs. Smt. Gyaso Devi	N.K. Singhal	
11	Sh. Basant Singh Chabba, Advocate	SB Cr. Revision Petition No. 859/2017 Chandra Prakash Jakhad @ Bhagawan Vs. Smt. Rekha	Dinesh Singh	Shailesh Kurnar Panwar
12	Sh. Ajay Choudhary , Advocate	S.B. Cr. Misc. Petition No. 670212017 M/s L&T Construction Company Ltd. Vs. State	Aiatshatru Meena	Ram Kapil Sharma
13	Sh. Vikas Jain, Advocate	S.B. Civil Misc. Transfer Application No. 87/2017 Smt. Urnila Vs. Lokesh Kurnar Sharma	Arun Singh Shekhawat	Neeraj Kurnar Sharma
14	Ms.Archana Mantri Advocate	SB Cr. Misc. Petition No. 349912017 Sumit Shukla Vs. State	Marnta Dhariwal	JP. Rinwa
15	Sh. Suneet Awasthi, Advocate	S.B. Cr. Revision No. 194212016 Nazruddin Vs. Zaibunnisha	Mohd. Iqbal Khan	Moinuddin
16	Sh. Suneet Awasthi Advocate	S.B. Cr. Revision No. 188612017 Abdul Wazid Vs. Anjum Naj	R.D.S. Naruka	
17	Sh. Suneet Awasthi, Advocate	SB Cr. Revision No. 975/2016 Sharafat Vs. State	Narnish Nigotia	RR Gurjar, PP
18	Sh. Sudesh Bansal Advocate	SB. Civil Misc. Transfer Application No. 44/2017 Smt. Renu Vs. Sh. Sumit Gaur	Rahul Sharnna	
19	Sh. Pankaj Gupta, Advocate	SB. Cr. Revision No. 625/2016 Om Prakash Sharma Vs. Mahaveer Singh	Ritesh Jain	Amit Kumar Soni
20	Sh. P.K. Kasliwal, Advocate	SB Cr. Revision no. 181/2018 Aatish @ Monu Vs. Bhagwati Churasiya	Samarth Sharma	

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Rashika
6/3/18



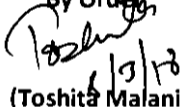
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21	Sh. Satish Kumar Awasthi, Advocate	S.B. Civil Second Appeal No. 143/2017 Banwari Lal Vs. Ram Narayan	Manish Sharma	Ravi Kant Sharma
22	Sh. Alok Garg, Advocate	S.B. Cr. Revision No. 924/2017 Jignesh Vyas Vs. Smt. Shrdha	Nitin Bhandari	
23	Sh. Alok Garg, Advocate	S.B. Criminal Revision No. S/2018 Virendra Saini Vs. Smt. Meenakshi@ Monika	Sanjay Yadav	
24	Sh. Alok Garg, Advocate	S.B. Cr. Revision No. 197/2017 Jalsingh Vs. Smt. Gudiya	Rinesh Gupta	Devi Singh Choudhary
25	Sh. Pankaj Gupta, Advocate	S.B. Civil First Appeal No. 333/2016 Smt. Kanta Vs. Prahlad	Alok Chaturvedi	Amit Singh Shekhawat
26	Sh. Ajay Kumar Bajpai, Advocate	S.B. Civil Misc. Appeal No. 1507/2014 M/s Alokik Builders Combine Vs. Umed Singh	Devidutt Sharma	Sudesh Bansal
27	Sh. Ajay Kumar Bajpai, Advocate	S.B. Cr. Revision No. 1215/2017 & 1900/2016 Pankaj Sharma Vs. Smt. Meenakshi Shirma	Intjar Ali	R.S. Skekhawat, PP
28	Ms. Archana Mantri, Advocate	S.B. Civil Transfer Application No. 102/2017 Smt. Beena Agrawal Vs. Devendra Agrawal	Subhash Sharma	Anoop Agrawal
29	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Revision Petition No. S3/2018 Ratan Kanojiya Vs. Smt. Madhu	G.K. Sharma	
30	Sh. Manoj Sharma, Advocate	S.B. Civil Transfer Application No. 7412017 Smt. Suman Vs. Bhupendra	Atish Jain	Kamlesh Kumar Sahu
31	Smt. Nirmala Sharma, Advocate	S.B. Cr. Revision No. 46112016 Raj Kumar Sharma Vs. State	Deepak Gupta	
32	Sh. Ashwani Chobisa, Advocate	S.B. Cr. Revision No. 2124/2016 Smt. Shabnam Khan Vs. State	A.M. Khan	R.S. Skekhawat, PP
33	Smt. Madhuri Singh, Advocate	S.B. Cr. Revision Petition No. 17112018 Gajendra Singh Vs. Niyati Khoraniya	Anshuman Saxena	
34	Sh. Vikas Jain, Advocate	S.B. Civil Writ Petition No. 24420/2017 Girendra Kumar Vs. Yashvant Singh	Gajendra Singh Rathore	Rahul Agrawal

By Order

(Toshita Malani)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

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Cause List Date 08.03.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr Justice (Retd.) SC. Mittal	S.B. Cr. Revision Petition No. 1207/2014 Ramkaran Vs. Ram Pyari	Govind Choudhary	Abdul Rahim Khan
2	Sh. Suresh Pareek , Sr. Advocate	S.B. Cr. Revision No. 81112014 Kamlesh Vs. Kunta	Vivek Goyal	Ajay Singh Tanwar
3	Sh. Vinodi Lal Mathur , Advocate	SB. Cr. Revision No. 17412017 Sameena Vs. Waseem	Sunil Jain	Vikas Kabra
4	Sh. Ramavatar Sharma, RHJS (Retd.)	SB. Cr. Revision No. 13512017 Ravindra Kumar Khandelwal Vs. Smt. Seema	Rajneesh Gupta	Akhilesh Pareek
5	Sh. Ramavatar Sharma, RHJS (Retd.)	SB. Cr. Revision No. 209112016 Dushyant Sharma Vs. Smt. Deepa Sharma	Puran Mal Sharma	R.R. Gurjar, PP
6	Sh. Lal Singh Rao, RHJS (Retd.)	SB. Cr. Revision No. 165712016 Smt. Rekha Sharma Vs. State	Rajesh Mehrishi	
7	Sh. OP. Sharma I, RHJS (Retd.)	SB. Cr. Revision Petition No. 154412015 Smt. Asha @ Monu Chorasiya Vs. Gaurav@Monu Chorasiya	Shree Ram Dhakar	Namish Nigotia
8	Sh. OP. Sharma I, RHJS (Retd.)	S.B. Cr. Revision No. 94/2018 Mukesh Kumar Agarwal Vs. Smt. Seema	Nikhil Sharma	
9	Sh. Swaraj Sharma, Advocate	S.B. Cr. Revision Petition No. 1722/17 Mukesh Kumar Saini Vs. Smt. Seema Saini	Nikhil Sharma	
10	Sh. Swaraj Sharma, Advocate	SB. Cr. Revision Petition No. 129712016 Hemant Vs. Asha	Jagdish Singh Choudhan	Rohan Jain
11	Sh. Suneet Awasthi, Advocate	SB. Cr. Revision No. 158/2017 Riyazuddin Vs. Shireen	Mohd. Anees	
12	Sh. Suneet Awasthi Advocate	SB. Cr. Misc. Petition No. 272012017 Poonam Goyal Vs. State	Shriram Yadav	RS. Shekhawat
13	Sh. Ashok Sharma, Advocate	SB. Cr. Revision No. 202512016 Ritesh Verma Vs. Seema Saini	Abdul Kalam Khan	DK. Dixit
14	Sh. PK Kasliwal , Advocate	SB. Cr. Revision No. 30212017 & 105912017 Shrimati Sushila Devi Vs. Vimal Kumar	Harshad Kapoor	Suman Shekhawat
15	Sh. Sageer Ahmed Advocate	SB. Civil Transfer Application No. 3612017 & 3712017 Smt. Asha Devi Vs. Kailash Chand Saini	Nawal Singh Sikarwar	Umesh Vyas
16	Sh. Sageer Ahmed Advocate	SB. Cr. Revision No. 114012016 Jagdish Mehra Vs. State	Vijay Yadav	Satyam Khandelwal
17	Smt. Sumati Bishnoi, Advocate	SB. Cr. Revision No. 193012016 & 1991/2016 Smt. Shabnam and Ors. Vs. Rashid Ali	Timan Singh/ Pooja Choudhary	Ram Ratan Gurjar, PP

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B. Singh
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18	Sh. JP. Gupta, Advocate	SB. Cr. Revision No. 907/2014 Smt. Poonam Vs. Krishna	CP. Sharma	Mahendra Sharma
19	Sh. Ankur Rastogi, Advocate	SB. Cr. Revision No. 846/2014 Shiv Shankar Meena Vs. Sharda Kumari Meena	Surendra Sharma	Monu Kumar
20	Smt. Alka Bhatnagar Advocate	SB. Cr. Revision No. 1505/2014 Dinesh Vs. Chanda	Satyavrat Sharma	Anil Sharma

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Toshita Malani)

Full Time Secretary, RHCLSC
Mediation Centre,
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